

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 591/2016

C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

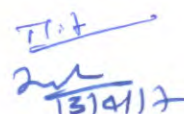

NAME OF THE COMPANY : M/S.

Mastech Technologies Pvt. Ltd.

And

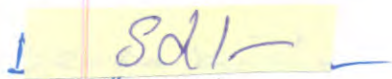
Avaid's Technovators Pvt. Ltd.

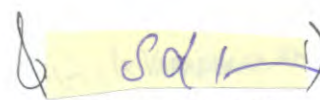
SECTION OF THE COMPANIES ACT: 391/394

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Amju Jain	Advocate.	Applicants/Petitioners	
2.	Hitesh Sachet.	"		
3-	DR. RAMESHKUMAR	AOL	DL, DELHI	
4.	C. BALOONI	Company Prosecutor	<u>ORDER</u> For R.D (NR)	

At the request of the learned counsel for the petitioner, the matter is

posted for hearing on 26.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017